

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. Appeal (S.J.) No. 735 of 2019**

Shyamal Mandal @ Gorain & Ors. **Appellants**

Versus

1. The State of Jharkhand
2. Umesh Hembrom **Respondents**

CORAM: HON'BLE MR. JUSTICE AMITAV K. GUPTA

For the Appellants :Mr. Kaushik Sarkhel, Advocate
For the State :Mr. S. K. Srivastava, A.P.P
For the Resp. No.2 : Mr. N. P. Choudhary, Advocate

12/Dated: 10.09.2020

1. On prayer of the learned counsels, office to list the appeal on 29.09.2020.
2. Till then, the interim order dated 20.08.2020 shall continue.

(AMITAV K. GUPTA, J.)

Rohit/-